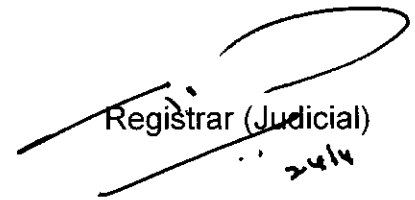


HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

Date: 24-4-2020

NOTICE

Learned Advocates, parties-in-person etc., are informed that while sending the affidavits, material papers etc., through e-filing, they shall send the running index, chronology of events and dockets of both main prayer and I.A. prayer also. They shall see that on the bottom of every page of the affidavit, counter affidavit, reply affidavit etc., the deponent shall affix his/her signature and also see that all the material papers filed in the case are attested. It is further informed that if the papers sent are found to be defective, the case will be returned.


Registrar (Judicial)
24/4

